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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
CHANDIGARH**

**O.A.No.060/00525/2014**

**Filed on: 23.06.2014  
Decided on: 26.10.2016**

**Coram: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

Varun Sharma, Advocate, s/o Sh. Manmohan Sharma, age 27 years,  
resident of # 619/2, Milk Colony, Dhanas, U.T. Chandigarh.

.....Applicant

**Versus**

1. Chandigarh Administration, through Advisor to Administrator, U.T. Chandigarh, U.T. Secretariat, Sector 9, Chandigarh.
2. The Law and Prosecution Department, U.T. Chandigarh through Law Secretary, U.T. Chandigarh, U.T. Secretariat, Sector 9, Chandigarh.
3. The Legal Remembrancer-cum-Director of Prosecution, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh.
4. Roll No. 221, Yadwinder Singh, Law Officer, Government Medical College & Hospital (GMCH), Sector 32, Chandigarh.
5. Roll No. 206, Monika Goyat, Law Officer II, Headquarter of Law and Prosecution Department, Chandigarh Administration, Sector 9, Chandigarh.
6. Roll No. 230, Mandeep Singh Kainth, Law Officer, Chandigarh Transport Undertaking (C.T.U.), & Law Officer III, Headquarter of Law and Prosecution Department, Sector 9, Chandigarh.
7. Roll No. 215, Surinder Pal Singh, Law Officer, Estate Office, U.T. Chandigarh.
8. Roll No. 281, Rakesh, Law Officer, Chandigarh Transport Undertaking (C.T.U.), Chandigarh.  
(Respondents No. 4 to 8 may be served through Resp. No. 2 i.e. Law Secretary, Law and Prosecution Department, U.T. Chandigarh)

.....Respondents

**Present:** Mr. D.R. Sharma, counsel for the applicant  
Mr. Arvind Moudgil, counsel for respondents

**Order**

**BY HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER(J)**

1. Learned counsel for the applicant seeks permission to withdraw the instant O.A.
2. Dismissed as withdrawn.

  
**(RAJWANT SANDHU)  
MEMBER (A)**

  
**(JUSTICE L.N. MITTAL)  
MEMBER (J)**

**PLACE: Chandigarh  
Dated: 26.10.2016**

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